

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 12.02.2019 (TUESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.269 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
2.	I.A No.270 of 2019 in Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
3.	I.A No.271 of 2019 in Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)
4.	I.A No.172 of 2019 in Comp. App. (AT) (Ins) No. 03 of 2019	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Abhishek	Raunak Dhillon-R1 Sandeep Singhvi (R-2), Misha (R-COC)
5.	I.A. No. 312 & 336 of 2019 in Comp. App. (AT) (Ins) No. 94 & 95 of 2019	Jogendra Kumar Arora Vs. Dharmender Sharma & Anr.	Sachin Midha	
6.	Comp. App. (AT) (Ins) No. 113 of 2019	Alchemist Township India Ltd. Vs. Kiran Malhotra	Sonia Dube	
7.	Comp. App. (AT) (Ins) No. 138 of 2019	Neelachal Ispat Nigam Ltd. Vs. Sai Sulphonates Pvt. Ltd.	Dhananjaya Mishra	

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	
9.	Comp. App. (AT) (Ins) No. 139 of 2019	Punjab National Bank Vs. Carnation Auto India Pvt Ltd & Anr.	Sartaj Singh	
10.	Comp. App. (AT) (Ins) No. 140 of 2019	Rotomac Global Pvt Ltd. Vs. Deputy Director, Directorate of Enforcement.	Kanishk Khetan	
11.	Comp. App. (AT) (Ins) No. 141 of 2019	Gigi George Vs. Anitha Kumaran & Anr.	Sumesh Dhawan	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 646 of 2018	Ranvir Ranjit Vs Vijay R Vakharia & Ors	Rohini Musa	Amrita Sanghi (R1-7) Vikas Mehta-R8, Madhusmita Bora-R9
13.	Comp. App. (AT) (Ins) No. 459 of 2018	Akshay Uday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	ArjitMazumdar	Vasanth Rajeseakaran
14.	Comp. App. (AT) (Ins) No. 682 of 2018	AS Krishna Associates Pvt. Ltd. Vs. B.L. Kashyap and Sons Ltd.	Ajay Kumar Jain	Sahil Gupta
15.	Comp. App. (AT) (Ins) No. 30 of 2019	Ludhiyana Scrips Pvt. Ltd. Vs. K.C. Land & Finance Ltd.	Rajansh Thukral	
16.	Comp. App. (AT) (Ins) No. 43 of 2019	Roop Kishore Madan Vs. Roopali Agarwal & Anr.	Malini Sud	Mridul-R1 Rishi Sood-IRP
17.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	
18.	Comp. App. (AT) No. 401 of 2018	Satish Dhondiram Jawale Vs. Registrar of Companies, Pune	Anisha Mahajan	

For Hearing (Part Heard)

19.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	John Mathew, GRK Prasad
20.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
21.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
22.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R-Allahabad Bank), Srideepa-R6

Note: Court will rise at 12.00 noon.**Copy to: -**

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2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Assistant Registrar